

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

17th December, 2024

No. HCM/H-1/76-Estt./Vol-V(Pt.-1)/ 29209

The High Court is pleased to notify the list of

Holidays during the year 2025 in the following manner.

**LIST OF GENERAL HOLIDAYS FOR THE YEAR 2025
FOR DISTRICT JUDICIARY OF MANIPUR IN RESPECT OF CIVIL COURT**

SL. No.	Names of Occasion/Festival	Date	Days	Number of days
1	WINTER VACATION (New Year : 1st January)	1st January to 4th January	Wednesday to Saturday	4
2	Death Anniversary of Maharaja Gambhir Singh	9th January	Thursday	1
3	Lui-Ngai-Ni	15th February	Saturday	1
4	YAOSANG HOLIDAYS [14th March: Yaosang (Doljatra) 15th March: Yaosang 2nd Day]	14th to 15th March	Friday & Saturday	2
5	Id-Ul-Fitr	31st March	Monday	1
6	Cheiraoba	14th April	Monday	1
7	Good Friday	18th April	Friday	1
8	Khongjom Day	23rd April	Wednesday	1
9	May Day	1st May	Thursday	1
10	Id-ul-Zuha	7th June	Saturday	1
11	Kang (Ratha Jatra)	27th June	Friday	1
12	Patriots' Day	13th August	Wednesday	1
13	Independence Day	15th August	Friday	1
14	Janma Asthami	16th August	Saturday	1
15	Milad-un-Nabi	5th September	Friday	1
16	Mera Chaoren Houba	22nd September	Monday	1
17	PUJA HOLIDAYS [Durga Puja (bor)/Irawat Day: 30th September]	29th September to 1st October	Monday to Wednesday	3
18	Gandhi Jayanti	2nd October	Thursday	1
19	Mera Hou Chongba	7th October	Tuesday	1
20	DIWALI & NINGOL CHAKKOUBA HOLIDAYS (Diwali: 21st October Ningol Chakkouba: 23rd October)	20th October to 24th October	Monday to Friday	5
21	Kut Festival	1st November	Saturday	1
22	Nupilal	12th December	Friday	1
23	WINTER VACATION (Christmas : 25th December Imoinu Iratpa: 31st December)	24th December to 31st December	Wednesday to Wednesday	8
			Total	40

Contd...2/-

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HOLIDAY FALLING ON SUNDAY, 2ND SATURDAY AND 4TH SATURDAY				
SL. No.	Names of Occasion/Festival	Date	Days	Number of days
1	Imoinu Iratpa	11th January	2nd Saturday	1
2	Gaan Ngai	12th January	Sunday	1
3	Republic Day	26th January	Sunday	1
4	Sajibu Nongma Panba Cheiraoba	30th March	Sunday	1

LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2025

SL. No.	Names of Occasion/ Festival	Date	Days	Number of Days
1	Uttarayan Sankranti/Makar Sankranti	14th January	Tuesday	1
2	Netaji Subhaschandra Bose Birthday	23rd January	Thursday	1
3	Saraswati Puja	3rd February	Monday	1
4	Sab-e-Barat	14th February	Friday	1
5	Zomi Namni	20th February	Thursday	1
6	Player's Day	25th February	Tuesday	1
7	Shiva Ratri	27th February	Thursday	1
8	Yaosang 4th Day	17th March	Monday	1
9	Bijoy Govinda Halankar	19th March	Wednesday	1
10	Baruni	27th March	Thursday	1
11	Jamatul Vida/Sab-e-Qdar	28th March	Friday	1
12	Kongba Leithong Phatpa	5th April	Saturday	1
13	Hun-Thadou Cultural Festival	7th April	Monday	1
14	Mahavir Jayanti	10th April	Thursday	1
15	175th Death Anniversary of Maharaja Nara Singh	11th April	Friday	1
16	Shilhenba	15th April	Tuesday	1
17	Buddha Purnima	12th May	Monday	1
18	Kanglen/Purna Jatra	5th July	Saturday	1
19	Harisayan	7th July	Monday	1
20	Jhulon Houba	5th August	Tuesday	1
21	Akheri Chahar Shumba	20th August	Wednesday	1
22	Heikru Hidongba	3rd September	Wednesday	1
23	Tarpon Houba	8th September	Monday	1
24	Kuki Rising Day	17th October	Friday	1
26	Chaga Ngee/Gosta Ashtami	30th October	Thursday	1
27	Mera Waphukpa/Guru Nanak's Birthday	5th November	Wednesday	1

N.B.:

1. In addition to aforesaid Holidays, all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public Holidays U/s 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as Holidays by the State Government of Manipur.

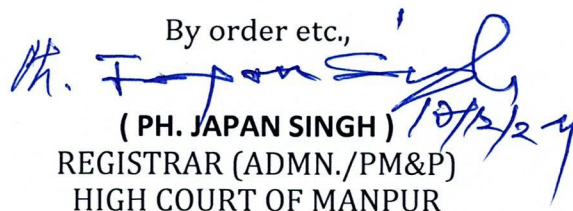
2. If any of the holidays for festivals, notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.

3. All Civil Courts will remain closed on 2nd Saturday and 4th Saturday of each month. The Courts will function on other Saturday of the month from 10:00 a.m to 4:30 p.m.

4. All Civil Courts will enjoy the holidays declared by the High Court or the holidays declared by the State Government of Manipur on the same occasion falling on two different days.

5. Each employee is permitted to avail any 2 (two) days restricted holidays during the year to be chosen by him/her only with the prior sanction of the concerned Controlling Officer.

By order etc.,


(PH. JAPAN SINGH)
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANPUR